NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO.60/2017 IN CP (IB) NO. 07/Chd/Hry/2017

In the matter of:

M/s Recorders and Medicare Systems Pvt. Ltd. ... Petitioner/Applicant

Present: Ms. Mandeep Gujral, Advocate for petitioner

This CP (IB) No.07/Chd/Hry was admitted by this Tribunal on 16.03.2017, appointing Mr. Purushottam Ram Singhania as IRP. In the meeting of Committee of Creditors held on 27.04.2017 by Mr.Singhania it was resolved to replace Mr. Singhania and appoint Mr. Anil Goel as IRP. An application was filed on behalf of Committee of Creditors in terms of subsection (4) of Section 22 of IBC, 2016 proposing the name of Mr.Anil Goel with his consent. The name was forwarded to IBBI and the name of Mr. Anil Goel with registration No.IBBI/PA-001/IP-00020/2016-17/1623 has been confirmed by IBBI as IRP in the matter of petitioner-company i.e. Recorders In view of the above, the CA No.60/2017 in CP (IB) and Medicare. No.07/Chd/Hry stands disposed of appointing Mr.Anil Goel aforesaid as the Resoluton Professional. Copy of the order be supplied to the learned counsel for the Committee of Creditors and copy of the order be also sent to Mr. Anil Goel at his email.

> (Justice R.P. Nagrath) Member (Judicial)